

BOARD OF CR NO.17

HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 28/09/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	ABA 1339/19	Adv. Naqvi	Chembur PS	Hearing
2	ABA 75/20	Adv. Lalchandani	Chembur PS	Hearing
3	ABA 81/20	Adv. Gujral	Chembur PS	Hearing
4	ABA 135/20		Govandi PS	Hearing
5	ABA 769/20	Adv. Raorane	Mankhurd PS	Hearing
6	ABA 813/20	Adv. Shabnam Shaikh	Shivaji Nagar PS	Hearing
7	ABA 843/20	Adv. Md. Ismail Khan		Hearing
8	BA 1741/20	Adv. Raorane	Mankhurd PS	Hearing
9	BA 1763/20	Adv. Wahab Khan	Tilak Nagar PS	Hearing
10	BA 1874/20	Adv. Zeenat Mulani	Deonar PS	Hearing
11	BA 1430/20	Adv. Sejpal	Deonar PS	Say
12	BA 1906/20	Adv. Salunkhe	RCF PS	Say
13	BA 1907/20	Adv. Salunkhe	RCF PS	Say
14	BA 765/20		DB Marg PS	Appearance
15	BA 774/20	Adv. Shabwany	Trombay PS	Appearance
16	B 1909/20	Adv. Nikam	Shivaji Nagar PS	Appearance
17	BA 1920/20	Adv. Khatu	Shivaji Nagar PS	Appearance
18	BA 1935/20	Adv. Shirsath	Tilak Nagar PS	Appearance
19	MA 1166/20	Adv. Jabali		Appearance
20	MA 1179/20 in BA 1791/20	Adv. Tiwari	Shivaji Nagar PS	Appearance
21	ABA 1381/19	Adv. Atar	RCF PS	ORDER
22	BA 597/20	Adv. Jadhwar	Shivaji Nagar PS	ORDER
23	ABA 765/20	Adv. Khalid Azmi	Shivaji Nagar PS	ORDER
24	BA 1667/20	Adv. Khalid Azmi	RCF PS	ORDER
25	BA 1734/20	Adv. Ahmed Khan	Shivaji Nagar PS	ORDER
26	BA 1873/20	Adv. Havnur	Shivaji Nagar PS	ORDER

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Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	BA 1108/20			Argument
2	BA 1539/20	Adv. Phalke	Mankhurd PS	Hearing
3	BA 1673/20	Adv. Dubey	Mankhurd PS	Hearing
4	BA 1797/20	Adv. Ghorpade	Shivaji Nagar PS	Hearing
5	BA 1808/20	Adv. Mhatre	Govandi PS	Hearing
6	BA 1813/20	Adv. Bali	Govandi PS	Hearing
7	BA 1828/20	Adv. Mishra	Shivaji Nagar PS	Hearing
8	BA 1844/20	Adv. Sana Shaikh	Deonar PS	Hearing
9	BA 1854/20	Adv. Wasim Khan	Shivaji Nagar PS	Hearing
10	BA 1861/20	Adv. Md. Ismail Khan	Shivaji Nagar PS	Hearing
11	BA 1856/20	Adv. Tiwari	Trombay PS	Say
12	BA 1857/20	Adv. Jadhav	Chunabhatti PS	Say
13	BA 1893/20	Adv. Kewat	Shivaji Nagar PS	Say
14	BA 1901/20	Adv. Sana Shaikh	Deonar PS	Say
15	ABA 1281/19	Adv. Jagtap	Tilak Nagar PS	Hearing
16	ABA 704/20		Mankhurd PS	Hearing
17	ABA 922/20	Adv. Karen Mehta	Shivaji Nagar PS	Hearing
18	ABA 579/20	Adv. Watulkar	Deonar PS	Say
19	ABA 823/20	Adv. Jamali	Shivaji Nagar PS	Say
20	BA (Exh.5) in SC 241/20	Ad. Sachin Kanse	Vakola PS	Hearing
21	BA in NDPS 856/20	Adv. Ayaz Khan	DRI	Hearing
22	ABA 919/20	Adv. Md. Ismail Khan	Deonar PS	ORDER
23	MA 1161/20 in BA 1555/20	Adv. Pande	Bandra PS	ORDER
24	MA 1163/20 in BA 1555/20	Adv. Pande	Bandra PS	ORDER

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HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 30/09/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	BA 1659/20	Adv. Sarwade	Mankhurd PS	Hearing
2	BA 1770/20	Adv. Iyer	RCF PS	Hearing
3	BA 1835/20	Adv. Chaudhary	Mankhurd PS	Hearing
4	BA 1888/20	Adv. Chaurasiya	Tilak Nagar PS	Hearing
5	BA 1862/20	Adv. Yogesh Kolge	RCF PS	Say
6	BA in SC 1272/20	Adv. Jaiswar	L.T. Marg PS	Appearance
7	ABA 1012/20	Adv. Nikam	Shivaji Nagar PS	Hearing
8	ABA 866/20	Adv. Wagh	Tilak Nagar PS	Report
9	MA in ABA 183/19	Adv. Jagdish Hegde		Hearing
10	BA 1767/20	Adv. Meshram	Trombay PS	ORDER

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HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 01/10/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	ABA 1592/19	Adv. Lalchandani	RCF PS	Hearing
2	ABA 158/20	Law Juris	RCF PS	Hearing
3	ABA 641/20	Adv. Patankar	Shivaji Nagar PS	Hearing
4	ABA 642/20	Adv. Patankar	Shivaji Nagar PS	Hearing
5	ABA 646/20	Adv. Patankar	Shivaji Nagar PS	Hearing
6	ABA 786/20	Adv. Jadhav		Hearing
7	ABA 812/20	Adv. Holamagi	Tilak Nagar PS	Hearing
8	ABA 820/20	Adv. Holamagi	Tilak Nagar PS	hearing
9	BA 551/20	Adv. Sherali Khan	Deonar PS	Hearing
10	BA 1824/20	Adv. Dev Gupta	RCF PS	hearing
11	BA 1531/20	Adv. Qureshi	Deonar PS	Say
12	BA 1882/20	Adv. Sathyanarayanan	Nehru Nagar PS	Say
13	BA 1884/20	Adv. Zainab Khan	Shivaji Nagar PS	Say
14	BA 1865/20	Adv. Chauhan	Tilak Nagar PS	Report

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HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 03/10/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	ABA 254/19	Adv. Gheewala	Bhandup PS	Hearing
2	ABA 461/20	Adv. Nikam	Shivaji Nagar PS	Say
3	ABA 1395/19	Adv. Gupta	Matunga PS	Report
4	ABA 5563/20			Report
5	BA 578/20	Adv. Sonawane	Tialk Nagar PS	Hearing
6	BA 1603/20	Adv. Salunkhe	Trombay PS	Hearing
7	BA 1674/20	Adv. Md. Ismail Khan	Shivaji Nagar PS	Hearing
8	BA 1885/20	Adv. Gujral	RCF PS	Say
9	BA 1881/20	Adv. Joshi	Nehru Nagar PS	Notice

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